

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3520
ANSWERED ON:16.12.2005
TRANSFER OF NON -CONVENTIONAL ENERGY SOURCES PROJECTS
Ramadass Prof. M

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government proposes to transfer schemes like Integrated Rural Energy Programme, Special Purpose Vehicles (SPV) pumping systems for individuals, SPV power plants and battery operated vehicles to State Governments;
- (b) if so, whether this transfer has been effected by the Planning Commission without consulting the Ministry of Non-Conventional Energy Sources;
- (c) whether the Government has a proposal to review the scheme so as to ensure that the schemes shall achieve its desired goal;
- (d) if so, the reasons for harnessing less energy as compared to the potential; and
- (e) the measures contemplated to improve the situation?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

- (a) : No, Sir.
- (b) : Does not arise.
- (c): Schemes of the Ministry are reviewed on an annual basis and modified/ discontinued as deemed necessary.
- (d): Does not arise. However, the aim is to set up 10 per cent of the additional grid interactive power generation capacity through renewables during the 10th and 11th Plan periods. During the first three years of the 10th Plan period the aim has been exceeded as around 18 per cent additional grid interactive power generation capacity has come from renewables
- (e): Does not arise.